

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

ITEM No 5- RST. A/08 of 2022
In
CP(IB)/220(AHM)2021

Proceedings under Section 9 IBC

IN THE MATTER OF:

Uni Credit S.P.A

.....Applicant

V/s

Jinaam's Dress Ltd

.....Respondent

Order delivered on ..07/12/2022

Coram:

Dr.Deepti Mukesh, Hon'ble Member(J)
Ajai Das Mehrotra, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Chaitanya Joshi, Adv.

For the Respondent :

ORDER

RST. A/08 (AHM) 2022

Learned Counsel for the applicant states that main matter is dismissed vide order dated 14.11.2022, and this is a restoration application filed by the operational creditor. Learned Counsel for the applicant is not properly audible.

List on 13.01.2023.

-sd-

**AJAI DAS MEHROTRA
MEMBER (TECHNICAL)**

-sd-

**DR. DEEPTI MUKESH
MEMBER (JUDICIAL)**